

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1078  
ANSWERED ON:05.08.2011  
ALLOCATION OF FUNDS  
Chauhan Shri Dara Singh

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether Central allocation for Scheduled Tribes is made in proportion to their population;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): The Total Sub-Plan (TSP) strategy stipulates allocation of funds by Central Ministries/Departments inter-alia in proportion to the Scheduled Tribe population in the Country.

(b): For the year 2011-12 onwards, the Planning Commission has made a classification of Central Ministries/Departments for the purpose of TSP. A total of 28 Ministries/Departments have been identified for differentiated earmarking of Plan funds under TSP and the details of these Ministries/ Departments alongwith corresponding percentage of earmarking of funds is given in the statement enclosed. The Planning Commission has requested the other Ministries/Departments also to make effort to provide allocations under TSP on voluntary basis in the interests of Scheduled Tribes.

(c): Does not arise in view of reply given to (b) above.